

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 112/2016
RT CA (CAA) No. 140/Chd/Pb/2017**


In the matter of scheme of arrangement between:

Kamesh Bhargava Hospital and Research Centre Pvt. Ltd..
.....Transferor/Petitioner-company.

And
Shalby Limited.Transferee Company

Present: - Mr. Atul V. Sood, Advocate for the petitioner-company.
Dr. Raj Singh, Registrar of Companies, Punjab & Chandigah
and Himachal Pradesh.

Office has reported that the Official Liquidator and the
Regional Director have filed their reports. The copies of the same be
supplied to the learned counsel for the petitioner. The matter be listed
for arguments now on 13.07.2017


(Justice R.P. Nagrath)
Member (Judicial)

June 27, 2017
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